

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### O R D E R

Imphal, the 22<sup>nd</sup> October, 2021

No.HCM/P-65/2019-Estt.(I)/ :In exercise of the powers conferred under Article 229 clause (1) of the Constitution of India read with Rule 5 Sub Rule (iii) (A) of “**The High Court of Manipur IT Cadre Service [Appointment & Conditions of Service (Amendment)] Rules, 2021**”, Hon'ble The Chief Justice, in terms of the resolution of the Full Court Meeting held on 05<sup>th</sup> October, 2021 is pleased to absorb the following 5(five) Contractual eCourts Technical Manpower as System Officer in the High Court of Manipur temporarily in the pay scale mentioned against their names with usual allowances as admissible under the Rules from time to time against 5(five) posts, out of the remaining 7(seven) posts of System Officers created vide Order/letter No.16/11/2016-Law(MHC), dated 12<sup>th</sup> January, 2018 of the Law & Legislative Affairs Department, Government of Manipur:-

Sl. No.	Name of the employees	Pay Scales
1.	Rajkumar Thoithoisana Mangang	Rs.9300-34800+GP Rs.4200
2.	Okram Rakesh Singh	
3.	Khaidem Rajiv Singh	
4.	Laimayum Bulbul Sharma	
5.	Shamurailatpam Basudeva Sharma	

Their appointments shall be subject to the result of police verification. They shall be on probation for a period of 1(one) year from the date of their joining.

By Order,

Sd/-  
**(GOLMEI GAIPHULSHILLU)**  
**REGISTRAR GENERAL**

Endt. No. HCM/P-65/2019-Estt.(I)/ 97201-21(A) Imphal, the 22<sup>nd</sup> October, 2021  
Copy to:

1. The Registrar (Judl.)/(Vig.)/(Admn./PM&P), High Court of Manipur.
2. The Commissioner of Vigilance, Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Accountant General (A&E), Manipur.
5. The Joint Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
6. The Deputy Registrar (Accounts/Planning)/(Protocol)/(Admn.), Language Officer(Special Officer), High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The Director, Printing & Stationery Department, Government of Manipur at Imphal  
- with a request to publish the above order in the next issue of Gazette.
9. The Treasury Officer, Imphal West.
10. The Assistant Registrars/ Library-cum-Research Officer/ Chief Translator/ Sr. Private Secretary/Court Managers/System Analyst, High Court of Manipur.
11. The System Analyst, High Court of Manipur  
- for uploading the same in the High Court's official website.

Contd.../-

12. *The Private Secretary to Hon'ble Mr. Justice L.S Jamir, High Court of Manipur.*
13. *The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.*
14. *The Private Secretary to Hon'ble Mr. Justice MV. Muralidaran, High Court of Manipur.*
15. *The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
16. *The Private Secretary to Registrar General, High Court of Manipur.*
17. *All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Senior Grade Translator, Computer Programmer, High Court of Manipur.*
18. *All Court Masters, High Court of Manipur.*
19. *The Person Concerned.*
20. *The Service Book.*
21. *The Order Book/ Guard File/ Concerned File.*

*22/10/2021*  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR